

IN THE COURT OF JUDICIAL MAGISTRATE FIRST CLASS, DIBRUGARH

Present: Sri Rinku Boro, JMFC

(01.04.2022)

PRC 659/2019(GR 1135/2018)

Lahoal PS Case No.45 of 2018, U/s 323/379 of IPC

COMPLAINANT

STATE OF ASSAM

REPRESENTED BY

SRI L. DEORI, ADDL. APP

ACCUSED

SMTI DIBYA JYOTI DAS
D/O DHURBA DAS
R/O UPPER NAZIRA
PS- NAZIRA
DIST- SIVASAGAR

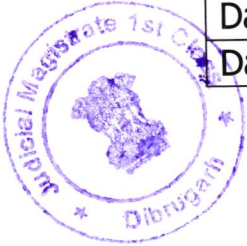
REPRESENTED BY

SRI RAHUL BORUAH, LD.
ADVOCATE



01.04.2022
Judicial Magistrate 1st Class
Dibrugarh

Date of offence	09.04.2018
Date of FIR	10.04.2018
Date of Charge-sheet	31.03.2019
Date of Framing of Charges	17.09.2019
Date of commencement of evidence	01.04.2022
Date on which judgment is reserved	
Date of judgment	01.04.2022
Date of the Sentencing Order, if any	Acquitted



Accused Details:

Rank of the accused	Name of Accused	Date of Arrest	Date Release on Bail	Offences charged with	Whether Acquitted or convicted	Sentence Imposed	Period of Detention Undergone during Trial for purpose of Sec. 427 Cr.P.C.
1	Smti Ditya Jyoti Das	Not arrested	03.08.2019	323/379 of IPC	Acquitted	NIL	NIL

01.04.2022
District Magistrate, 1st Class
Dibrugarh